

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.16216 of 2019**

***Odisha State Legal Services Authority* .... *Petitioner***

Mr. Gautam Misra, Senior Advocate (Amicus Curiae)

*-versus-*

***State of Odisha and others* .... *Opposite Parties***

Mr. Debakanta Mohanty, A.G.A.

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE G. SATAPATHY**

**ORDER  
27.03.2023**

**Order No.**

18. 1. Mr. B.P. Tripathy, learned Additional Government Advocate who used to appear on behalf of the State-Opposite Parties is stated to be in some personal difficulty today.
2. List on 1<sup>st</sup> May, 2023.

**(Dr. S. Muralidhar)  
Chief Justice**

**(G. Satapathy)  
Judge**